

**NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
CUTTACK**

ORDER SHEET OF THE HEARING ON 19th JULY, 2021, 10:30 A.M.

TP No. 255/CTB/2019, (CP(IB) No. 593/KB/2017), CA(IB) No. 24/CTB/2019
Misc. A. No. 79/CTB/2019, IA No. 343/CB/2020, IA No. 3/CB/2021
IA No. 4/CB/2021, IA (IB) No. 47/CB/2021

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V. K.
2. Hon'ble Member(T), Shri Satya Ranjan Prasad**

Name of the Company	State Bank of India -Vs- Coastal Projects Ltd.
Under Section	7 IBC

For Petitioner (s) :

For Respondent (s) 1. Mr. Sumant Batra, Adv.
2. Mr. Saswat K. Acharya, Adv.

ORDER

IA No. 3/CB/2021 and **IA No. 4/CB/2021**, at the request of Ld. Counsel appearing for Liquidator list the matter on 13.08.2021.

IA No. 343/CB/2020 is an application for earlier listing of IA No. 3/CB/2021, which is already on Board today. Nothing survives in IA No. 343/CB/2020, the same shall stand disposed of.

Misc. A. No. 79/CTB/2019, this is an application filed by the Kotak Mahindra Bank seeking the status of secured Financial Creditor in the proceedings. Since, this matter is coming up after a long-time registry shall issue notice to the applicant for appearance in the matter. List the matter on 13.08.2021.

CA(IB) No. 24/CTB/2019 is an application filed by the erstwhile Resolution Professional to expunge the remarks made in order dated 06.12.2018. Ld. Counsel appearing for the erstwhile Resolution Professional/Liquidator seeks time to make his submission. List the matter on 13.08.2021.

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Satya Ranjan Prasad
Member (Technical)

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Rajasekhar V.K.
Member (Judicial)